

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

Subject: Regularization of ad-hoc Class-IV employees of Subordinate Judiciary.

O r d e r: 723

Dated: 18-11-2015

Sanction in terms of the Jammu and Kashmir Civil Services (Special Provisions) Act, 2010 is accorded to the regularization of ad-hoc services of the following Class-IV employees in **District cadre** of different Districts of Jammu Province in the pay band of Rs. 4440-7440 with grade pay of Rs. 1300, with effect from the date shown against each:-

District	S. No.	Name of the officials with parentage and residential address	Date from which services regularized
Jammu	1	Vinod Kumar S/o Gian Chand R/o Karwanda, Jammu	04.01.2015
	2	Popinder Singh S/o Aya Singh R/o Sec-7, Nanak Nagar, Jammu	04.01.2015
	3	Vikram Jeet Singh S/O Nasib Singh R/O Shiv Nagar, Jammu	04.01.2015
	4	Surjeet Singh S/O Dhera Singh R/O Paloura, Jammu	23.01.2015
	5	Ajay Kumar S/O Charan Dass R/O Shakti Nagar, Jammu	08.05.2015
	6	Sharat Chander Sharma S/O Om Parkash Sharma R/O Chak Largan (Bain Bajalta)	03.10.2015
Doda	1	Ayaz Ahmed Sheikh S/O Ghulam Mohd. Sheikh R/O Meindhar, Kishtwar	07.01.2015
	2	Ziaul Rehman Butt S/O Late Abdul Rehman R/O Mohalla Qilla, Bhaderwah	07.01.2015
	3	Ajit Kumar Dutt S/O Shadi Lal Dutt R/O Jia, Thatri, Doda	08.01.2015
Kathua	1	Dilder Singh S/O Romal Singh R/O Pallan, Billawar	29.04.2010
Reasi	1	Sohan Lal S/O Baldev Raj R/O KotliManotrian, Reasi	14.11.2015

(By Order)

Note: The Presiding Officers of the Courts where these appointees are presently posted as Class-IV employees, are directed to ascertain the genuineness of the following certificates:

- a) Date of birth certificate
- b) Permanent Resident Certificate (PRC)
- c) Academic qualification certificates.

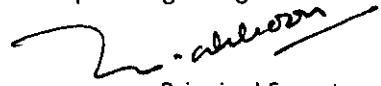
(Mohammad Yousuf Akhoun)

Principal Secretary to
Hon'ble the Chief Justice

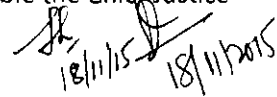
No 542-46/154-379 Dated 18/11/15

Copy to: -

- 1) Registrar General, High Court of J&K, Jammu.
- 2) Registrar Vigilance, High Court of J&K, Jammu.
- 3-6) Principal District & Sessions, Judge, Jammu/Bhaderwah/Kathua/ Reasi
..... for information and necessary action.
- 7) Incharge NIC High Court wing, Jammu for uploading in High Court web site.



Principal Secretary to
Hon'ble the Chief Justice


18/11/15 18/11/2015

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

Subject: Regularization of ad-hoc Class-IV employees of Subordinate Judiciary

O r d e r: 724

D a t e d: 18-11-2015

Sanction in terms of the Jammu and Kashmir Civil Services (Special Provisions) Act, 2010 is accorded to the regularization of ad-hoc services of the following Class-IV employees in **District cadre** of different Districts of Kashmir Province in the pay band of Rs. 4440-7440 with grade pay of Rs. 1300, with effect from the date shown against each:-

District	S. No.	Name of the officials with parentage and residential address	Date from which services regularized
Srinagar	1	Nazim Altaaf Shah S/o Mohammad Altaf Shah R/O Kani Kadal, Chota Bazar, Srinagar	15.01.2015
Shopian	1	Ajaz Ahmad Lone S/O Ali Mohd. Lone R/O Melhora	25.10.2015
Kupwara	1	Bilal Ahmad Lone S/O Gh. Ahmad Lone R/O Krusan Lolab, Kupwara	16.01.2015
	2	Mushtaq Ahmad Shah S/O Shams-ud Din R/O Gushi Kupwara	16.01.2015
	3	Zahir Ahmad Sheikh S/O Abdul Quyoom R/O Nawagabra, Karnah	22.08.2015
	4	Zahour Ahmad Ganie S/O Gh. Hassan Ganie R/O Shahlal, Handwara	08.11.2015
Baramulla	1	Parveez Ahmad Sheikh S/o Abdul Ahad Sheikh R/O Kansipora, Baramulla	14.12.2014
	2	Sajad Ahmad Mir S/O Mohammad Maqbool Mir R/O Khawaja Sahib Baramulla	07.03.2015
	3	Pirzadaa Sajid Hamid S/O Pirzadaa Ab. Hamid R/O Ashpir, Sopore	04.07.2015
	4	Arif Ahmad Bhat S/O Mohammad Sultan Bhat R/O Madina Colony, Baramulla	11.09.2015
	5	Gh. Hassan Mir S/O Gh. Mohammad Mir R/O Delina, Baramulla	12.09.2015
Bandipora	1	Wahid Hussain Wani S/O Gh. Hassan Wani R/O Quilmuqam, Bandipora	07.08.2015

	2	Rafiq Ahmad Mir S/O Mohammad Sultan Mir R/O Arin Dardpora, Bandipora	15.09.2015
Kargil	1	Mohammad Raza S/O Mohd. Amin R/O Choskore, Kargil	20.07.2013
	2	Mst. Batool Wd/O Late Fida Hussain R/O Poyen, Kargil	25.07.2013
Ganderbal	1	Ajaz Ahmad Kawa S/O Mohd. Sultan Kawa R/O New Colony, Lal Bazar, Srinagar	07.02.2015
	2	Iqbal Sultan Khan S/O Mohammad Sultan Khan R/O Wanpora, Pulwama	25.10.2015
	3	Imtiyaz Ahmad Malik S/O Ghulam Ahmad Malik R/O Ganderbal	07.11.2015
Budgam	1	Shabir Ahmad Sheikh S/O Bashir Ahmad Sheikh R/O Khag	28.01.2015
	2	Riyaz Ahmad Yatoo S/O Mohd. Yousuf Yatoo R/O Kaich Raazgeer, Khansahib	03.11.2015

(By Order)

Note: The Presiding Officers of the Courts where these appointees are presently posted as Class-IV employees, are directed to ascertain the genuineness of their following certificates:
a) Date of birth certificate
b) Permanent Resident Certificate (PRC)
c) Academic qualification certificates.

Mohammad Yousuf Akhoun
18.11.2015
(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice

No. 547-57/14-579 Dated 18/11/15

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- 1) Registrar General, High Court of J&K, Jammu.
- 2) Registrar Vigilance, High Court of J&K, Jammu.
- 3-10) Principal District & Sessions, Judge, Srinagar/Baramulla/Ganderbal/ Budgam/ Shopian/Kupwara/Kargil/Bandipora
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Mohammad Yousuf Akhoun
Principal Secretary to
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